

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3619  
ANSWERED ON:19.03.2013  
CORRUPTION IN DELHI TRAFFIC POLICE  
Khair Shri Chandrakant Bhaurao;Yadav Shri M. Anjan Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has received any complaints with regard to involvement of the Delhi Traffic Police personnel in crime/corruption in the National Capital Territory (NCT) of Delhi;
- (b) if so, the details thereof and the total number of such cases reported during each of the last three years and the current year, rank-wise and crime-wise;
- (c) whether any Delhi Traffic Police personnel has been found to be in possession of assets disproportionate to his known source of income;
- (d) whether the Government has conducted any inquiry in this regard;
- (e) if so, the details and outcome thereof along with the action taken against such personnel, rank-wise; and
- (f) the steps taken by the Government to check such cases in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): The details of complaints with regard to involvement of traffic police personnel in crime/corruption is as under: -

Year Number of complaints received with regard to involvement of traffic police personnel in corruption

	Inspector	Sub-Inspr.	ASI	HC	Constable	Total
2010	14	20	19	64	53	170
2011	07	21	34	35	37	134
2012	19	21	15	29	37	121
2013	00	00	02	02	01	05

(upto 28.02.13)

Year Number of complaints received with regard to involvement of traffic police personnel in crime

2010	08
2011	12
2012	10
2013 (upto 28.02.13)	02

(c): No, Madam.

(d) to (e): Does not arise in view of (c) above.

(f): Following steps have been taken by the Anti-Corruption Branch to stop the recurrence of such activities: -

- i. Whenever a complaint is received, a raid is organized against the alleged official/ officer.
- ii. The details of Anti-Corruption Branch are displayed on the notice boards of various sensitive public dealing Departments to enable the public to approach them.
- iii. Every year vigilance awareness week is organized to sensitize the public against corruption.
- iv. Anti-Corruption Branch has deputed officers round the clock to attend the phone calls of public and to redress the grievances.